

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

AUTUMN SESSION

MONDAY, SEPTEMBER 12, 2016

PRIVATE MEMBERS' BUSINESS

1. Questions.
2. Shri T. W. CHYNE, MLA to call the attention of the Minister in-charge Education under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dated 13th August, 2016 under the caption "Consider Scholarships without Aadhar : KSU".
3. Motions.
4. Resolutions.

*Shillong,
The 9th September, 2016.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*